

THE HIGH COURT OF MEGHALAYA
SHILLONG

No. HCM.II/171/2018-Rect/1630 Dated, Shillong 4th October 2018

NOTICE

REFERENCE: Advertisement No.HCM.II/82/2017-Estt/3938 dated 12th July, 2018 (Recruitment for Grade - I Meghalaya Higher Judicial Service).

The list of candidates found eligible for inclusion in the process of written examination for the post of Grade – I Meghalaya Higher Judicial Service has already been uploaded on 1st October, 2018. However, another copy with roll numbers is further displayed with this Notice.

This is for information of all concerned that written examination for recruitment to the post of Grade – I Meghalaya Higher Judicial Service is to be held on 1st, 2nd & 3rd November, 2018 at 10:30 am at High Court of Meghalaya, Shillong.

Call letters to the eligible applicants for appearance in the written examination are being dispatched by Registered Post. However, a general copy of call letter is displayed with this notice also. If for any reason, any eligible candidate (in the list already uploaded) does not receive the call letter by post, he/she may take a print out of the call letter, fill up the particulars and paste a passport size photograph and bring the same for permission to appear in the written examination on the scheduled date and time as per Roll number.

By Order,


REGISTRAR GENERAL

THE HIGH COURT OF MEGHALAYA
SHILLONG

No. HCM.II/171/2018-Rect/ 1632

Dated, Shillong 4th October, 2018

To,

Roll No: _____

Subject: Call letter.

Sir/ Madam,

Against your application for the post of Grade-I, Meghalaya Higher Judicial Service, please be informed that you are called for the written examination to be held from 1st to 3rd November 2018 at 10:30 am at High Court of Meghalaya, Shillong as per scheduled below:

Date	Time	Subject
01.11.2018	10:30 am to 12:30 pm	Paper - I
02.11.2018	10:30 am to 12:30 pm	Paper - II
03.11.2018	10:30 am to 12:30 pm	Paper - III

You are also requested to paste a passport size photo on this call letter and bring it with you for appearance in the written examination.

No candidate will be allowed to sit in the examination without the call letter.

No TA/DA will be paid by the High Court for appearing in the written examination.

Yours faithfully,


REGISTRAR GENERAL